

श्री श्रीम प्रकाश त्यागी : मैं विधेयक को पेश करता हूँ ।

CONSTITUTION (AMENDMENT) BILL*

(Substitution of article 156 and insertion of new article 159A)

SHRI P. K. DEO (Kalahandi) : I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. CHAIRMAN : The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI P. K. DEO : I introduce the Bill.

CONSTITUTION (AMENDMENT) BILL*

(Amendment of article 164)

SHRI P. K. DEO (Kalahandi) : I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. CHAIRMAN : The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI P. K. DEO : I introduce the Bill.

SUGAR-CANE (AMENDMENT) BILL*

श्री महाराज सिंह भारती (मेरठ) : सम्पापति महोदय, मैं प्रस्ताव करता हूँ कि गन्ना अधिनियम, 1934 में आगे संशोधन करने वाले विधेयक को पेश करने की अनुमति दी जाये ।

MR. CHAIRMAN : The question is :

"That leave be granted to introduce a Bill further to amend the Sugar-cane Act, 1934."

The motion was adopted.

श्री महाराज सिंह भारती : मैं विधेयक को पेश करता हूँ ।

WEEDING OF HARMFUL PLANTS BILL*

श्री महाराज सिंह भारती (मेरठ) : सम्पापति महोदय, मैं प्रस्ताव करता हूँ कि

कृषि फसल के संरक्षण की दृष्टि से देश भर में हानिकारक पौधे नष्ट करने के लिये उपबंध करने वाले विधेयक को पेश करने की अनुमति दी जाये ।

MR. CHAIRMAN : The question is :

"That leave be granted to introduce a Bill to provide for weeding of harmful plants throughout the country with a view to protect agricultural crops."

The motion was adopted.

श्री महाराज सिंह भारती : मैं विधेयक को पेश करता हूँ ।

COMPOST BILL*

श्री महाराज सिंह भारती (मेरठ) : मैं प्रस्ताव करता हूँ कि कम्पोस्ट तैयार करने के लिए उपलब्ध धरने वाले विधेयक को पेश करने की अनुमति दी जाये ।

MR. CHAIRMAN : The question is :

"That leave be granted to introduce a Bill to provide for preparation of compost."

The motion was adopted.

श्री महाराज सिंह भारती : मैं विधेयक को पेश करता हूँ ।

AGRICULTURISTS' LOANS (AMENDMENT) BILL*

(Amendment of section 4)

श्री महाराज सिंह भारती (मेरठ) : मैं प्रस्ताव करता हूँ कि कृषक ऋण अधिनियम, 1884 में आगे संशोधन करने वाले विधेयक को पेश करने की अनुमति दी जाये ।

MR. CHAIRMAN : The question is :

"That leave be granted to introduce a Bill further to amend the Agriculturists' Loans Act, 1884."

The motion was adopted.

श्री महाराज सिंह भारती : मैं विधेयक को पेश करता हूँ ।

*Published in Gazette of India Extraordinary Part II, Section 2, dated 16-11-67.